

ment of April, 1976, Krishna Basin States namely, Andhra Pradesh, Karnataka and Maharashtra, have agreed to spare 56 TMC each out of their respective shares of Krishna Waters for Madras Water Supply.

Regularisation of Illegal Constructions in Delhi

419. SHRI BANWARI LAL PUROHIT: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government have taken a decision to regularise in Delhi the illegal construction made by people in their houses or shops by imposing penalty on them; and

(b) if so, the details thereof and reasons therefor?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) No such decision has been taken in respect of the unauthorised construction which cannot be compounded under the relevant building regulations.

(b) Does not arise in view of reply to part (a) above.

Steps to Check Heart Attacks

420. SHRI BANWARI LAL PUROHIT: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the incidence of heart attacks in the country have increased by 300 per cent during the last two decades two decades whereas in the developed countries it has declines by 35 per cent:

(b) if so, the reasons for increase of

such cases in the developed countries including India;

(c) whether Government propose to adopt curative, preventive and educative actions to check the disease; and

(d) if so, by when and what other steps Government propose to take in this regard?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI NILAMANI ROURAY): (a) and (b). There is no scientific data available on trends of incidence of heart diseases in India. However, there is slight increase in mortality due to heart disease. In developed countries, cardiovascular disease trends have varied. An apparent increase in heart disease cases may be due to increase in awareness amongst doctors and the public about the disease and better diagnostic facilities available and more cases in younger age group being checked.

(c) and (d). Organised facilities are available for treatment of heart disease at secondary/tertiary level. At present ten cardiac Centres with facilities for diagnosis and treatment on modern lines are available in the country. Government is seized with the problem of cardiac diseases in the country and efforts are being made to strengthen the health education activities, prevention and treatment of disease with guidance of an Expert body.

Land to Social Organizations by D.D.A.

421. SHRI RAVI NARYAN PANI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the details of the rules under which the land is provided by the DDA to the registered social organisations; and

(b) the number and details of plots

allotted during the last three years to social organisations?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) The allotment of land is made by the DDA to

the Social organisations under Rule 5 of the Delhi Development Authority (Disposal of Developed Nazual land) Rules, 1981.

(b) 39 as per the statement given below.

STATEMENT*Social Culture 1986-87*

<i>Sl. No.</i>	<i>File No.</i>	<i>Name of the society</i>	<i>Area allotted in Acres/Metres</i>
1	2	3	4
1.	F. 11 (16) 80/Inst.	Ganesh Dass Chawla Charitable Trust (Regd.)	1 acre (Rohini)
2.	F. 12 B (18) 85	Bar Council of Delhi	1000 sq. mt. (Siri 0.247 acres)
3.	F. 12 (48) 71	Bureau of Holiness the Dalai-lama	2 acres
4.	F. 12 (37) 84	New Artistes Form	1000 sq. mt. (Siri 0.247 acres)
5.	F. 12 B (11) 86	Association of Metropolitan Development Authority	1200 sq. mts. (0.247 acres)
6.	F. 12 B (2) 85	Malaria Research Centre	7 acres
7.	F. 12 (22) 86	National Centre for Human Settlement and Environment	1000 sq. mts. (0.247 acres)
8.	F. 12 (33) 83	Nemyal Insti. for Research of Lodhabi Art & Culture	1.52 acres

Sl. No.	File No.	Name of the society	Area allotted in Acres/Metres
1	2	3	4
9.	F. 12 (35) 82	International Society for Krishna	3 acres
10.	F. 12 B (24) 85	Authomobile Association of Upper India	866 sq. mts. (0.214 acres)
11.	F. 12 (19) 82	Omjee Vikalang Kalyan Samaj (Regd.)	500 sq. mts. (0.124 acres)
12.	F. 7 (2) 80	Panch Sheela Ladies Club	0.155 acres
13.	F. 14 (13) 80	All India Instt. of Local Self Government	0.464 acres
14.	F. 2 (22) 83	Hari Nagar Malayali Assoc.	0.148 acres
15.	F. 12 B (2) 85	Associated Agricultural Dairy Foundation	0.297 acres
16.	F. 10 (3) 85	Rajyoga Edu. & Research Foundation	0.173 acres
17.	F. 11 (38) 81	Mai Kamilwali Jain Kalyan Charitable Trust	0.297 acres
18.	F. 11 (26) 83	Parmartha Mission Hospital (Zone H-4 & 5 Pitam Pura)	0.5 acres

Sl. No.	File No.	Name of the society	Area allotted in Acres/Metres
1	2	3	4
19.	F. 12 (27) 79	Academy of Fine Arts & Cul.	0.25 acres
20.	F. 12 (13) 86	Instt. of Trade Devel.	0.297 acres
21.	F. 12 A (1) 86	Society for participated Research in Asia	0.247 acres
22.	F. 12 (8) 84	Kouikoodam Kamla Vardhan Institution for Art	0.297 acres
23.	F. 12 (46) 84	Physically Handicapped Book Binding Association	0.173 acres
24.	F. 12 (54) 83	Sanskrit Parthisthan	0.247 acres
25.	F. 12 (27) 83	Mangalam Karkardooma Trans. Yamuna Area	0.37 acres
26.	F. 12 (14) 86	All India Qami Ekta Com.	0.198 acres
27.	F. 12 (20) 83	Elder Home Society	2.00 acres
28.	F. 12 (10) 75	Rajeshwari Kala Sangam	0.494 acres
29.	F. 14 (14) 86	Gandhi Samarak Nidhi	1.5 acres
30.	F. 12 A (4) 86	Rajyoga Edu. & Re. Found.	0.025 acres

Sl. No.	File No.	Name of the society	Area allotted in Acres/Metres
1	2	3	4
31.	F. 7 (7) 84	Lions Club East Delhi	0.049 acres
32.	F. 12 B (14) 83	Indian Council for Phylogophysical Research	0.247 acres
33.	F. 2 (19) 86	Nizzamuiddin West Assoc.	0.091 acres
<i>Social-Culture allotted list during the year 1988-89.</i>			
34.	F. 12 (7) 85	Shri Mukandi Lal Memorial Foundation	6852.64 sq. mts.
35.	F. 11 (22) 85	Pariwar Sewa Sansthan	1/2 acres
36.	F. 12 (35) 86	DDA Builder Association	500 sq. mts.
37.	F. 11 (89) 86	National Society for the Prevention of Blindedness India	800 sq. mts.
38.	F. 11 (22) 87	D. Gola Ram Memorial Dantal Hospital Society	500 sq. mts.
39.	F. 12 (C&E) 87	Centre for Science and Environment	1000 sq. mts.